NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 650/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company Under Section		Mitcon Consultancy & Engineering Services Ltd Vs- Gobind Sugar Mills Ltd. 9 IBC		

Ms Debaleena Ganguly, adv Joperational
Ms Tutul Das, adv Creditor

Mr Amar Singu, adv

Mer. SUMIT PAHWA, Adv.] Conforde Mer. VARUN SHARMA, Adv.] Debtor. Dejauguly
11.1.18

Dans 11/1/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

List it on 06/02/2018 for admission.

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(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)